

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/1841(KB)2023, IA(I.B.C)/191(KB)2024,
IA(I.B.C)/1087(KB)2022, IA(I.B.C)/1964(KB)2023,
IA(I.B.C)/680(KB)2023, IA(I.B.C)/849(KB)2023,
IA(I.B.C)/1628(KB)2023, IA(I.B.C)/632(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant in IA(I.B.C)/1841(KB)2023
Mr. Dripto Majumdar, Adv.]
Ms. Madhusmita Senapati, Adv.]

Mr. Rishav Banerjee, Adv.] For H.S. Mercantile, the Applicant in IA(I.B.C)/849(KB)2023 &
Ms. Suranjana Chatterjee, Adv.] IA(I.B.C)/632(KB)2023

Mr. Mainak Bose, Adv.] For the Resolution Professional
Mr. Arnab Dutta, Adv.]
Ms. Perna Choudhury, Adv.]
Ms. Somasrita Kar, Adv.]

Mr. Kanishk Kejriwal, Adv.] For the Suspended Board of Directors
Mr. Patita Paban Bishwal, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/1841(KB)2023**
 - a. The arguments could not be concluded today.
 - b. List this matter for conclusion of arguments on **18.04.2024**.
3. **IA(I.B.C)/191(KB)2024**

- a. Let reply affidavit be filed by the Resolution Professional within a period of two weeks.
- b. List this matter for consideration on **18.04.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)